

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEEDNRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).859/2006

NATIONAL INSURANCE CO. LTD.

Petitioner(s)

VERSUS

SEVA DASSI & ORS.

Respondent(s)

(With prayer for interim relief and office report )

WITH SLP(C) NO. 12782 of 2006

(With office report)

SLP(C) NO. 2041 of 2006

(With prayer for interim relief and office report)

Date: 31/08/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sudhir Kumar Gupta, Adv.

Mr. Miihir Kumar Choudhary, Adv.

For Respondent(s) Mr. Nitin Kaushik, Adv.

Mr. Anil Nag, Adv.

UPON hearing counsel the Court made the following

O R D E R

SLP(C) No.859/2006 & SLP(C) No.2041/2006

Two weeks' time more has been granted, as last chance, to file counter.

SLP(C) No.12782/2006

Issue notice, as ordered by the Hon'ble Court.

List again on 9.10.2006.

(B. Sudheendra Ku

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Registra

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